

feature film has been filed. In the present case the feature film has not yet been filed. So, the invitation will be forthcoming later.

Shri A. M. Tariq: Who is responsible for selecting these films? Is it the Ministry of Information and Broadcasting? What is the procedure for selecting the films?

Shri A. C. Joshi: Government has in the present case selected the film "Ganga Jumna" with the help of two persons: Shri Krishna Kripalani and Shri B. V. Warkerkar, M.P.

Shri Heda: With a view to getting a price for the film sent by our country it is necessary to create a background publicity. In the last festivals where we participated we did not create any publicity to get our films properly exhibited. Is there any programme to have some publicity for the films that would be sent now to Czechoslovakia?

Shri A. C. Joshi: A statement is being made here on the floor of this House that a certain film is being sent to that festival. This by itself is publicity.

Shri Heda: When the films are sent by participating countries, they exhibit those films in that country before they actually enter into the competition so that there is a proper background and assessment about that film created in that country. Is there any programme to show this film in Czechoslovakia before it enters the competition?

Shri A. C. Joshi: I am sorry I cannot give that information.

Shri Vasudevan Nair: What steps are the Government taking to see that films in the regional languages also get proper treatment while selections are made for international film festivals?

Shri A. C. Joshi: Due consideration is given to them.

Headquarters of Naga Rebels

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*235. { Shri Raghunath Singh:
Shri Ram Krishan Gupta:

Will the **Prime Minister** be pleased to state whether it is a fact that Naga rebels have shifted their Headquarters to Burma?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): So far as we know, the Naga hostiles move about their headquarters constantly. According to our information, for some time, they were operating from bases in Burma. Subsequently, they were driven out from there by Burmese forces.

श्री रघुनाथ सिंह : बर्मा में इनका जो हेडक्वार्टर कायम हुआ है, उसके सम्बन्ध में हमारी सरकार और वहाँ की सरकार में कोई बातचीत हुई है और क्या बर्मा सरकार को कहा गया है कि इस प्रकार की कार्रवाइयाँ वहाँ से नहीं होनी चाहियें क्योंकि यह चीज हिन्दुस्तान के स्वार्थों के विरुद्ध है ?

प्रधान मंत्री तथा बंदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : जी हाँ, बातचीत हुई है और उनकी बार बार तवज्जह दिलाई है। बर्मा गवर्नमेंट ने कुछ कार्रवाई की भी जिसका अभी जिक्र हुआ है। उनको उधर से हटाया है। हो सकता है कि उसके बाद फिर वे चले जायें क्या कि आमदोरपत जारी रहती है। लेकिन बर्मा गवर्नमेंट ने पूरा इरादा किया है हमारी मदद करने का और उसने कुछ की भी है।

Shri Hem Barua: May I know whether due to the emergence of a military regime in Burma the Naga hostiles are getting better opportunities to function from that territory? If so, what steps are being taken to safeguard against this?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I do not think they are getting greater opportunities. There is no reason why a change in regime in

Burma should give them greater opportunities. Anyhow, we have not heard anything about that.

Shri Hem Barua: May I know the source through which it was located that the Naga hostiles had their headquarters for some time in Burmese territory? Was it through our agency or was it some hearsay?

Shri Jawaharlal Nehru: No, it is not hearsay. Our border officials met sometimes the Burmese border officials. They discuss the situation. Each supplements the other's information.

Shri Hem Barua: May I know whether our Government got this bit of information about the Naga hostiles functioning from the Burmese territory prior to Mr. Gavin Young's visit to the Burmese territory where our airmen were temporarily located, or after that?

Shri Jawaharlal Nehru: I do not remember when Mr. Gavin Young went there and said something about them, but I think our information was before Mr. Gavin Young went there.

Shri Hem Barua: May I know whether the Naga hostiles who have been operating from Burmese territory have succeeded in collecting the arms and ammunition locally there, and whether the Government have any information about that?

Mr. Speaker: Gathered from Burma?

Shri Hem Barua. Yes.

Shri Jawaharlal Nehru: We have no information about that.

European Common Market

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*240. { **Shri Indrajit Gupta:**
Shri Morarka:

Will the Minister of Commerce and Industry be pleased to state the progress made in securing safeguards for Indian exports consequent upon Britain's negotiations for entry into the European Common Market?

The Minister of Commerce (Shri Kanungo): The question is under negotiation between the United Kingdom and the European Economic Community. The negotiations being confidential no statement can be made at this stage about their progress.

Shri Indrajit Gupta: May I know whether it is a fact—it is widely reported in the press—that the Government of the United Kingdom has made it clear that the pre-condition for joining the ECM is that there should be a common, external tariff operating in the case of countries which are not members of the ECM and, if that is so, does it not automatically mean that India's existing rights in the British market would be very seriously affected?

Shri Kanungo: The latest position is this. All that we can judge is the statement by Mr. Heath on 10th October, 1961, wherein he has stated that while carrying on negotiations they will bear in mind the established interests of the commonwealth countries in the United Kingdom market.

Shri Indrajit Gupta: May I know whether it is a fact that in the case of commonwealth countries which may be exporting the same commodity to the British market, the present equality of treatment given in respect of all those countries will be respected?

Shri Kanungo: We do not know yet the first thing—namely, under what conditions the United Kingdom would join the common market. It is quite conceivable that the whole range of tariff of the ECM will apply to all countries and the United Kingdom also. I think it is conceivable. But we do not know anything about it, because negotiations are still continuing, and the newspapers report that it will take a few months more to come to a stage where it can be considered specifically.